Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SSJV PROJECTS PRIVATE LIMITED; Date of Commencement of Liquidation: 27-11-2025; List of Stakeholders as on Date: 02-09-2026; Name of IP: Mr. Ravindra Beleyur; Process Number: 1; Last 5 digitof registration number: 10368

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	28974105098	3	28578303615	0	0	395801483	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	406098	2	406098	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	22809754960	6	201325529	0	0	22608429431	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	2587232978	1	0	0	0	2587232978	Annexure 9
Total		12	54371499134	12	28780035242	0	0	25591463892	